

We must do something positive, something constructive. Our approach should be to benefit the people.

That is what we should do.

श्री झारखण्डे राय : 33 मजदूर मर गये हैं, यह बहुत बड़ी फीगर है। क्या मजदूर के जीवन का मूल्य नहीं है ? ... (व्यवधान) ...

अध्यक्ष महोदय : मैं करा दूंगा।

श्री चन्द्रजीत सिंह यादव (आजमगढ़) : एकात्मिक और डेवलपमेंट इसूज पर आप बहस करवाइए।

अध्यक्ष महोदय : करवाना तो चाहता हूँ लेकिन ये करने दें तो।

श्री चन्द्रजीत यादव : एकोनाभिक इसूज पर आप बहस करवाइए।

अध्यक्ष महोदय : इनके लिए 6 घण्टे लगा रखे थे। मैं तो यही चाहता हूँ कि थोड़ा सा काम हम करें। अगर हम थानेदार बन कर बैठ गये, तो कैसे काम चलेगा।

SHRI M. M. LAWRENCE (Idukki): Thirty people were killed in a colliery accident.

MR. SPEAKER: That I have already done. It has already been done.

PROF. MADHU DANAVATE (Rajapur): I have given you a notice for adjournment. Yesterday civil disobedience movement started on the farmers' issue in Assam.

अध्यक्ष महोदय : आ रहा है। आसाम का मामला आ रहा है, उस में डिस्कन कर लीजिए। ... (व्यवधान) ... आसाम का कुछ न कुछ तो आ रहा है, उस में आप डिस्कस कर लें।

श्री राम लाल राहू (मिसरिख) : मैं यह कहना चाहता हूँ कि हमारे मीतापुर जनपद में हरिजनों और अल्पसंख्यकों को गांवों से भगाया जा रहा है। ... (व्यवधान) ...

अध्यक्ष महोदय : अग यह कुछ करने दें तो करूं।

... (व्यवधान) ... *

आचार्य भगवान देव : श्री सतीश अग्रवाल के बारे में बिलिट्ज में जो निकला है, उसके लिए प्रिविलेज मोशन दिया है, उस पर चर्चा होनी चाहिए।

अध्यक्ष महोदय : रूल 222 में प्रिविलेज मोशन है। उस पर विचार कर रहे हैं।

... (व्यवधान) ... *

MR. SPEAKER: Nothing is going on record. Not allowed.

(Interruptions)

MR. SPEAKER: Shri Bhagwat Jha Azad.

12.08 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF REHABILITATION INDUSTRIES CORPORATION, LTD., CALCUTTA FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1980-81.

(2) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3075/81]

12.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th December, 1981, agreed without any amendment to the National Bank for Agriculture and Rural Development Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 30th November, 1981.”

12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

DAMAGE CAUSED BY THE RECENT CYCLONE IN SOME AREAS IN WEST BENGAL AND ORISSA

SHRI R. P. DAS (Krishnagar): I call the attention of the Minister of Agriculture and Rural Reconstruction and Irrigation and Civil Supplies to the following matter of urgent public importance and request that he may make a statement thereon:

“The reported loss of numerous human lives and cattle and damage to property and standing crops caused by the recent cyclone in some areas in West Bengal and Orissa.”

12.14 hrs.

[MR. DEPUTY SPEAKER in the Chair]

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): According to the report received from the Government of Orissa, a severe cyclonic storm which subsequently developed into a hurricane was first detected over Bay of Bengal on the 8th instant at 5.30 P.M. It moved northwards alongwith Orissa Coast with wind speed exceeding 120 K.M. per hour and crossed the coast near Sagar Islands on the 10th night. Preliminary situation report received indicated that coastal areas mostly in the districts of Balasore and Cuttack were affected.

The State Government reported that adequate precautionary measures were taken to warn the people and the people were evacuated where necessary from the low lying areas. The State Government stationed additional District Magistrates at Kendrapara and Jajpur in Cuttack District and at Bhadrak in Balasore District to organise relief operations.

Roofs of large number of kutcha houses were blown off, number of trees up-rooted, roofs of the block office buildings, staff quarters and garage have been blown away in one block. Many primary school buildings have been damaged and communication links were disrupted. Saline inundation was also reported in low lying areas causing damage to standing paddy crops. Four fishing trawlers and two country boats are reported to be missing while one power boat capsized. Though details of casualty of human lives and cattle losses are being ascertained, according to the preliminary report three persons were reported to have died in a village due to house collapse. Betel vines were reported to have been damaged. Three breaches were reported in the embankment near Kantipur.

Steps were taken by the State Government to disburse house building grants immediately in affected areas.